

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 231/(MAH)/2017

CORAM:

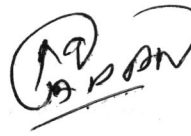
Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Clairant Trading Pvt.Ltd

SECTION OF THE COMPANIES ACT: \_\_\_\_\_ OF THE  
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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8	Chandrakant Mhadeshwar & Madan Gupta	Advocate	
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**ORDER**

**C.S.P. No. 220/230-232/NCLT/MB/MAH/2017**  
**C.S.P. No. 218/230-232/NCLT/MB/MAH/2017**  
**C.S.P. No. 234/230-232/NCLT/MB/MAH/2017**  
**C.S.P. No. 236/230-232/NCLT/MB/MAH/2017**  
**C.S.P. No. 231/230-232/NCLT/MB/MAH/2017**

1. These Petitions are represented by Mr. Chandrakant Mhadeshwar for the Petitioners.
2. The Minutes of the Orders are placed on record. The Petitions are allowed vide separate order.
3. Admitted. Order shall follow. Date fixed for final hearing on **03.05.2017**.

Dated: **13.04.2017**

Sd/-  
**M.K. Shrawat**  
Member (Judicial)